

आयकर अपीलीय अधिकरण "ए" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "A" BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S. S. VISWANETHRA RAVI, JM

आयकर अपील सं. / ITA Nos.270 to 281/PUN/2020
Assessment Years : 2013-14, 2014-15 & 2015-16

Human Touch Technologies,
10, Gulmohar, Plot No.RH/7,
MIDC-G Block, Chinchwad,
Pune-411019.

PAN : AAHCA6649M

.....अपीलार्थी / Appellant

बनाम / V/s.

ACIT, CPS-TDS,
Ghaziabad.

.....प्रत्यर्थी / Respondent

Assessee by : Shri L. S. Chandrasekhar
(Withdrawal Application filed)
Revenue by : Shri S. P. Walimbe

सुनवाई की तारीख / Date of Hearing : 04.03.2021
घोषणा की तारीख / Date of Pronouncement : 04.03.2021

आदेश / ORDER

These are the appeals filed by the assessee directed against the common orders of the ld. Commissioner of Income Tax (Appeals)- 10, Pune ('CIT(A)' for short) dated 11.12.2019 for the assessment years 2013-14, 2014-15 & 2015-16 respectively.

2. When the matter had come up for hearing today, the appellant filed a letter seeking permission to withdraw the above captioned appeals on the ground that the issues involved in these appeals stand settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by the Commissioner of Income Tax, TDS, Pune.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeals.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.

5. In the result, all the above captioned appeals filed by the assessee are dismissed as withdrawn.

Order pronounced in the open Court on this 04th day of March, 2021.

Sd/-

(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/**JUDICIAL MEMBER**

Sd/-

(INTURI RAMA RAO)
लेखा सदस्य/**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 04th March, 2021.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-10, Pune.
4. The Pr. CCIT, Pune.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.